

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).2158/2019

(Arising out of impugned final judgment and order dated 07-05-2018 in SA No. 2/1990 passed by the High Court of Judicature at Allahabad)

MAHABIR JAIN UCHATTAR MADHYAMIK VIDYALAYA

Petitioner(s)

VERSUS

PREM NARAIN (D) THROUGH LRS. & ORS.

Respondent(s)

(WITH APPLN.(S) FOR EXEMPTION FROM FILING O.T.)

Date : 03-05-2019 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s)

Mr. Puneet Jain, Adv.
Ms. Christi Jain, Adv.
Mr. Abhinav Gupta, Adv.
Ms. Ankita Gupta, Adv.
Mr. Pramod Sharma, Adv.
Ms. Pratibha Jain, AOR

For Respondent(s)

Rituvendra Singh, Adv.
Mr. Abhinav Shrivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

On the request of learned counsel for the petitioner,
list the Petition on 8 July 2019.

Rejoinder affidavit be filed, in the meanwhile.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER